

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1010 OF 2018 IN
DFR NO. 1831 OF 2018**

Dated: 24th August, 2018

In the matter of:

Century Rayon

... Appellant(s)

Vs.

**The Maharashtra Electricity Regulatory
Commission**

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018.**

Court Master/PS

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